

1	2	3	4	5	6	7
26.	26-03-2019	Gare Palma Sector III	Public	CSPGCL	Chhattisgarh	6.5
27.	29-03-2019	Talabira II & III OCP	Public	NLCIL	Odisha	20
28.	24-04-2019	IGGB	Public	WBPDCCL	West Bengal	1
29.	17-09-2019	Pure Searsole Colliery	Public	ECL	West Bengal	0.42
30.	17-10-2019	Hura C OCP	Public	ECL	Jharkhand	3
31.	13-01-2020	Kerandari Coal Mining Project	Public	NTPC Ltd.	Jharkhand	6

Approved coal mining projects

3. SHRIMATI SHANTA CHHETRI: Will the Minister of COAL be pleased to state:

(a) whether the Ministry is aware that Ministry of Environment, Forest and Climate Change has cleared ten coal mining projects;

(b) if so, the details of each of the ten projects;

(c) whether these ten projects will create new jobs;

(d) whether country's growing demand for coal will be completely met and the details of expected financial gains from these projects; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) As informed by Ministry of Environment, Forest and Climate Change, the following 13 projects were granted Environmental Clearance from 1st January, 2019 to 31st December, 2019:

Sl. No.	Name of the Project Proponent	Brief details of the project	Date of Issue of EC	District	State
1	2	3	4	5	6
1.	Western Coalfields Limited	Penganga OC Expansion Mine	11-Jan-19	Chandrapur	Maharashtra

1	2	3	4	5	6
2.	South Eastern Coalfields Limited	Khairaha UG Mine	11-Jan-19	Khammam	Chhattisgarh
3.	Western Coalfields Limited	Pauni-II Expansion OC (Phase-I)	28-Mar-19	Chandrapur	Maharashtra
4.	B. S Ispat Limited	Marki Mangli-III Opencast Coal Mining Project	13-May-19	Yavatmal	Maharashtra
5.	The Singareni Collieries Company Limited	Kistaram Opencast Project	12-Jun-19	Khammam	Telangana
6.	Rajasthan Rajya Vidyut Utpadan Nigam Limited	Parsa Opencast Coal Mine Project (5 MTPA) and Pit Head Coal Washery (5 MTPA)	12-Jul-19	Surguja	Chhattisgarh
7.	Western Coalfields Limited	Singhori Opencast	22-Aug-19	Nagpur	Maharashtra
8.	Mahanadi Coalfields Limited	Basundhara Wahsery project	31-Oct-19	Sundargarh	Odisha
9.	The Singareni Collieries Company Limited	Manuguru opencast coal mining project	06-Dec-19	Kothagudem	Telangana
10.	Western Coalfields Limited	Dhankasa UG Mine	19-Dec-19	Chhindwara	Madhya Pradesh
11.	Northern Coalfields Limited	Dudhichua Project	26-Dec-19	Singrauli	Uttar Pradesh
12.	Mahanadi Coalfields Limited	Samleswari OC Expn.(5 MTPA to 11 MTPA)	26-Dec-19	Jharsuguda	Odisha
13.	West Bengal Power Development Corp. Ltd	Tara (East)& Tara (West) Coal Mine	26-Nov-19	Barddhaman	West Bengal

(c) For the above mining projects, 679 new employments will be generated only in CIL at various stages of project life. Similarly in SCCL due to opening of these mines about 270 employment will be generated in private sector.

(d) and (e) Production of coal from these mines will not be able to meet the complete demand of coal at present, however it will contribute towards reduction of the import of coal. In case of CIL mines as per Project report at 85% capacity utilization, profit/tonnes for Pauni-II Expn OC (Phase-I), Singhori OC, Dhankasa UG Mine and Dudhichua OC is in RS/tones is 214.97, 417.01, 120.81 and 202.13 respectively. Further, in respect of SCCL, expected financial gain from Kistaram Opencast Project is ₹ 60 crores / year (PBT @ ₹ 300 / tonne) and from Manuguru Opencast coal mining project is ₹ 9 crores / year (PBT @ ₹ 300 / tonne).

Rehabilitation of families residing along coal mines

4. DR. BANDA PRAKASH: Will the Minister of COAL be pleased to state:

(a) the number of families residing in unsafe areas along coal mines in each of the subsidiaries of Coal India Limited; and

(b) the number of families rehabilitated and the amount of funds spent on the rehabilitation during the last three years?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) As per the Master Plan approved in 2009, number of families residing in unsafe areas in coal mines of Bharat Coking Coal Limited (BCCL) lease-hold was estimated as 79159 which has now been increased to 120798. The number of families residing in unsafe areas within the leasehold of Eastern Coalfields Limited (ECL) was estimated as 33196 (as per the Master Plan approved in 2009) which has now been estimated as 28991 in the recent surveys.

(b) Under Jharia Master Plan, in BCCL, 4070 BCCL employees have been shifted so far. Further, 2152 non-BCCL families have been shifted by Jharia Rehabilitation and Development Authority (JRDA), Government of Jharkhand. Total fund spent under the head of rehabilitation is ₹ 346.32 Crore during the last three years.

Further, under Raniganj Master Plan, all ECL families have been shifted. In case of non-ECL families, Asansol Durgapur Development Authority (ADDA), Government